

File No. 10/03/2019-NCLT कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक–3, सी. जी. ओ. कम्पलैक्स, लोघी रोड, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 29th November 2019

ORDER

There shall be Special Bench at NCLT Chennai on 29.11.2019 to attend matters listed before Shri R. Varadharajan, Member (Judicial) and Shri Anil Kumar B, Member (Technical). The Special Bench shall comprise of:

Special Bench at NCLT Chennai

- 1. Shri B.S.V Prakash Kumar, Member (Judicial)
- 2. Shri Anil Kumar B, Member (Technical)

Shri B.S.V Prakash Kumar, Member (Judicial) shall first take up the matters of the own Division Bench and then attend the matters of Special Bench.

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 7.10.2019 for 29.11.2019 only.

This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Telephone: 24363451

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad/ Jaipur/Cuttack/ Kochi/ Amravati.
- PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 5. NCLT web site/ Notice Board.
- 6. The Institute of Chartered Accountants of India, ITO, New Delhi.
- The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
- The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 12. Bar Council, New Delhi/Mumbai.